

एल० पी० जी० डीलरों तथा अन्तरण  
बाउचरों के जारी करने के कारण हानि

1420. श्री सुनील कुमार पट्टनायक:  
क्या पेट्रोलियम और प्राकृतिक गैस मंत्री  
यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश  
में छतौली, मेवाना, कौरना, मुजफ्फरनगर  
और बिजनौर के एल पी जी डीलर अन्ध  
राज्यों के उन एल पी जी डीलरों से  
अन्तरण बाउचर प्राप्त कर रहे हैं जिनकी  
प्रतिभूति राशि अपेक्षा कृत कम है और  
इसके फलस्वरूप तेल कंपनियों/निगमों को  
लाखों रुपए की वार्षिक हानि हो रही है ;

(ख) यदि हाँ, तो क्या सरकार का  
इसकी जांच करने का प्रस्ताव है ; और

(ग) उपरोक्त शहरों में एल पी जी  
के प्रत्येक डीलर को कितने टर्मिनेशन  
बाउचर प्राप्त हुए और ऐसे डीलरों और  
उपभोक्ताओं के नाम और पते क्या हैं ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय  
में राज्य मंत्री (श्री ब्रह्म बल) :  
(क) वर्तमान नीति के अंतर्गत  
तेल कंपनियों को कोई ऐसी हानि नहीं  
होती है क्योंकि एक स्थान से दूसरे स्थान  
पर अन्तरण पर भी निक्कीरिटी की जमा  
राशि धही रहती है ।

(ख) उपर्युक्त (क) को देखते हुए  
प्रश्न नहीं उठता ।

(ग) सूचना एकत्र करने में लगने  
वाले प्रयास वांछित उद्देश्यों की पूर्ति के  
अनुसूच नहीं होंगे ।

Furnishing of wrong information by  
M/s. Bajaj Tempo Limited

1421. SHRI JERLIE E. TARIANG:  
Will the Minister of INDUSTRY be  
pleased to refer to the answer to Un-  
starred Question 8 given in the Rajya  
Sabha on the 24th April, 1989 and state:

(a) whether Government are aware  
that M/s. Bajaj Tempo Limited quoted the  
grand total price of matador F-305 make  
as Rs. 99,443.75 in July, 1988; Rs.  
1,10,237.89 in October, 1988; and  
Rs. 1,08,901.62 in November, 1988 and  
Rs. 1,18,917.16 in March, 1989 and char-  
ged the same from the customers in Delhi  
and not as contended by them;

(b) if so, what is the present price of  
this Vehicle in Delhi; and

(c) whether Government have investi-  
gated the matter and the action his Mi-  
nistry propose to take against the com-  
pany in case their earlier information-  
has proved to be incorrect?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF INDUSTRIAL  
DEVELOPMENT IN THE MINISTRY  
OF INDUSTRY (SHRI M. ARUNA-  
CHALAM): (a) M/s. Bajaj Tempo has  
clarified that the information furnished in  
respect of Unstarred Rajya Sabha Question  
8 dt. 24th April, 1989 related to Matador  
F-307 model and the price increase re-  
ferred to the net dealer price Ex-Akurdi  
plant, which did not include excise duty  
etc. The company has further confirmed  
that price increases of Matador F-305  
model as mentioned in the instant ques-  
tion are correct. However, these are retail  
price and include Basic Excise Duty,  
Special Excise Duty, Cess, Dealers Mar-  
gin, Central Sale Tax etc. prevalent in  
the respective months as referred to. The  
company has also clarified that the prices  
quoted in March, 1989 include an amount  
of deposit of Rs. 10,015.57, which was  
collected as a matter of abundant precau-  
tion from customers and which was equi-  
valent to the differential duty amount pay-  
able by the company in case the vehicle  
was not declared fuel efficient. Since Mata-  
dor F-305 vehicle has now been declared